GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2310
ANSWERED ON:11.03.2015
PENSION PORTABILITY OF IITS AND CENTRAL UNIVERSITIES
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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has implemented pension portability for all Indian Institutes of Technology (IITs);
- (b) if so, the details thereof;
- (c) whether the Government is considering to make pension portability for central universities too; and
- (d) if so, the steps taken by the Government in this regard?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (d): Government has implemented Pension Portability Scheme in all Central Educational Institutions (CEIs), including Central Universities under the Ministry of Human Resource Development, vide its order dated 13.10.2014. As per this Scheme, all deputationists who join the identified posts of faculty or non-faculty in such CEIs under the Ministry as came into existence after 01.01.2014, on deputation/ foreign service from Central Government or Central Autonomous Bodies, or were already on deputation/foreign service to such CEIs as on August 11, 2011, and were covered under the CCS (Pension) Rules, 1972 or any similar pension scheme before 01.01.2004, shall be allowed a long-term deputation tenure of 10 years in relaxation of extant rules.